

To draw up plans with physical and financial targets; expedite the obtaining and issue of sanctions; identify areas where difficulties exist and devise measures to overcome them; review progress periodically and ensure, as far as possible that the targets set are achieved.

Irregularities in the Accounts of Bihar Khadi Gramodyog Sangh, Darbhanga (Bihar)

4853. SHRI BHOGENDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether as a result of audit of Accounts for the year 1965-66, irregularities to the tune of Rs. 7.25 lakh were discovered in the accounts etc of the Bihar Khadi Gramodyog Sangh in Darbhanga (Bihar);

(b) whether any more irregularities have been detected since then; and

(c) if so, the action taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) The Khadi & Village Industries Commission has stated that Sangh's auditors pointed out discrepancies in the loan account to the extent of Rs. 5.24 lakhs (and not Rs. 7.25 lakhs) while auditing the accounts of Bihar Khadi Gramodyog Sangh during 1965-66. These discrepancies were rectified and accepted by the auditors except for Rs. 3.05 lakhs for which the matter is being investigated by the Commission,

(b) The Commission's Internal Audit party reviewed in May, 1970, the accounts and financial position of the Sangh for the year 67-68. It did not reveal any serious irregularities.

(c) Does not arise.

Import of Computer System for Software Development

4854. SHRI C. CHITTIBABU: Will the PRIME MINISTER be pleased to state :

(a) the proposals which have been finalised in the case of M/s. I.B.M., M/s.

ICL, TELCO, in connection with the import of computer system for software (for export) development ; and

(b) when they are likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) and (b): To develop the export of computer software, it was contemplated that individuals/firms may be allowed to import one computer each provided that :—

(i) they agreed with certain conditions about the purpose for which such imported computers were to be used ; and (ii) they guaranteed to earn, over a period of 5 years, 2 times the foreign exchange (3 times in case of foreign firms like IBM/ICI) needed for import of the computer, etc.

All the three firms mentioned have submitted schemes for import of computers M/s. IBM have not accepted the conditions prescribed ; M/s. ICL have not replied to the letter conveying to them the conditions ; and M/s. TELCO have since withdrawn the application.

Export of Khadi Goods

4855. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the actual profit earned from export of Khadi goods to foreign countries during 1970-71;

(b) whether the demand of Khadi goods from foreign countries has been increasing;

(c) whether his ministry has asked for further improvement of Khadi goods for export; and

(d) if so, the result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) A sum of Rs. 5.33 lacs was earned by export of Khadi by khadi Bhavan. There were sales for Rs. 05.5 lakhs in the international trade fairs and exhibitions in which Commission participated.